

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 59

CP/295(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.12.2023**

NAME OF THE PARTIES: **DEEPAK BHAGWANDAS RAHEJA V/s**
SEA PRINCESS DEVELOPERS PRIVATE
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Nausher Kohli, Advocate a/w Mr. Akash Agarwal, Advocate i/b AMR Law appeared for the Petitioner.
2. Mr. Jayesh Mestry, Advocate appeared for the Respondent no. 3 & 4.
3. Relief granted to the Petitioner vide order dated **09.11.2023** shall continue.
4. Learned Counsel for the Respondent seeks some time to file reply. Three weeks' time granted.
5. List this matter on **04.01.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna